

Central Assistance to States for Strengthening Planning Machinery

4168. SHRI SHYAMNANDAN MISHRA:
SHRI D. N. SINGH:

Will the Minister of PLANNING be pleased to refer to the reply given to Starred Question No. 137 on 22nd November, 1972, regarding strengthening of the Planning machinery at State level and state:

(a) whether any model for Planning machinery at the State level has been suggested; and

(b) if so, the salient features of the model suggested?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) and (b). As indicated in reply to Lok Sabha Starred Question No. 137 on November 22, 1972, Planning Commission has given broad guidelines to the State Government for strengthening the Planning Machinery. Beyond that, no specific model has been suggested.

IBM World Trade Corporation

4169. SHRI JYOTIRMOY BOSU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the principal shareholders of the IFM World Trade Corporation, Nehru House, 4, Bahadur Shah Zaffar Marg, New Delhi-1;

(b) whether this firm is, in any way, connected with ITT, the giant tele-communicator firm in the United States;

(c) if so, the main points thereof;

(d) whether American Columnist Jack Anderson had revealed in one of its articles the links between ITI and the CIA in some cloak and dagger exploits allegedly carried out in Latin America; and

(e) if so, the Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) to (c). According to the information available with the Government, the IBM World Trade Corporation and I.T.T. Far East Pacific Inc., are two foreign Companies as defined under section 591, of the Companies Act, 1956 operating in India. The companies are incorporated in the United States of America and under the Companies Act, 1956, they are not required to give any information about their shareholders.

(d) and (e). Government are aware of the recent disclosures in the American Press of the links between CIA and the ITT and due note has been taken thereof.

Investigation by C.B.I. in the Balyogeshwar Case

4170. SHRI JYOTIRMOY BOSU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether files and details of the case pertaining to Balyogeshwar have been handed over to the Prime Minister;

(b) whether the case is being further investigated by the Central Bureau of Investigation;

(c) if so, when the Central Bureau of Investigation is expected to complete its investigations; and

(d) whether Central Bureau of Investigation's terms of reference include investigations into the activities of the 'Divine Light' in its totality, including its international ramifications and alleged link with the U.S. CIA?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (d). The Central Bureau of Investigation is not making any inquiry at present into the case of Balyogeshwar. Attention is also invited to the answer given to unstarred question No. 4224, dated 13th December, 1972.